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RE. RECORD OF THE PROCEEDINGS OF THE HOUSE DATED \$2-3-1979

Re. Proceedings

dated 22,3,79

MR. SPEAKER : Shri K.P. Unnikrishnan, by his fester dated the agrd March, 1979, has asked for my permission to move the following Motion in the Flowe:

"The House resolves that all reports and records of the proceedings dated sand March, 1979, between 1.15 p.m. and 1.50 p.m. to be prepared under Rule 279 and 292(i) and (ii) should not contain any reference to the death of Shri Jaya Prakash Narain made in the House on the receipt of wrong information.

The House further resolves and directs the Secretary to record that "at this stage the House was wrongly informed that Shri Jaya Prakash Narain has passed away" and the House after 'obituary re ference adjourned."

Rule 379 of the Rules of Procedure prescribes for preparation of a full report of the proceedings of the House at each of its sittings and Rule 380 provides expunction of such expressions therefrom are 'defamatory or indecent or unparliamentary or undignified. I appreciate the feelings underlying the Motion. But there is no rule under which the Motion sought to be provided on he covered. Hence, the to be moved can be covered. Hence, the Motion sought to be moved is impermis-sible under the Rules. That apart, the record must truly portrary the proceedings of the House—the achievements and failu-res of the concerned Members, our strength and weakness, and our omissions and commissions. Admission of a mistake, however grave it might be, and genuine re-petance for the same is a sign of strength and not weakness.

Hence, the consent sought for is not accorded.

MR. SPEAKER : Papers to be Laid.

SHRI JYOTIRMOY BOSU (Diamobil Harbour): The Hinduston Times strike him been using its for reven days. What have you done about it?

MR. SPEAKER : I do not reply to questions bere.

12'12 hrs.

PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF THE MINISTRY OF AGRICULTURE AND IRRIGATION POR 1979-80.

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): 1 beg to lay on the Table a copy of the Detailed Demands for Grants (Handi and English versions) of the Ministry of Agriculture and Irrigation for 1979-80 [Placed in Library. See No LT-4159/79].

ALLUMINIUM CONTROL (AMENDMENT) ORDER, 1979

THE MINISTER OF STEEL AND MINES (SHRI BILL PATNATE MINES (SHRI BIJU PATNAIK): I beg to lay on the Table a copy of the Aluminium (Control) Amendment Order, 1979 (Hindi and English versions) pub-lished in Notification No.S.O. 74(E) in, Gazette of India dated the 6th February. 1979 under sub-section (6) of section 3 of the Evential Commodities Act, 1955 [Placed in Labrary. See No. LT-4160/79].

DETAILED DEMAND FOR GRANTS OF THE MINISTRY OF HOME APPAIRS OF 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Home Affairs for 1979-80. [Placed in Library. See No. LT-4161/79].

LIGHT DIESEL OIL (FIXATION OF CEILING PRICES) SECOND AMENDMENT ORDER, 1979.

REVISED AND ANNUAL REPORTS OF PERTI-LIZERS AND CHEMICALS TRAVANCORE LTD., UDYOGMANDAL (KERALA) AND NATIONAL PERTILIZERS LTD., NEW DELHI FOR 1977-78.

बेट्टोलियम, रहायन भीर उर्वरक मंत्रासम में राज्य मंत्री (क्षी मरसिंह मादव) : मैं भ्राप की भ्रनुमति से निम्नलिखित पत्र समापटल पर रखता हं :---

(1) भावस्थक वस्तु अविनियम, 1955 की बारा 3 की उपबारा (6) के अन्तर्यंत हुत्का डीप्रल तेल (उच्चतन मूल्य सीमा निर्धारण) दूसरा संबोधन बादेश 1979 (हिन्दी तथा पंत्रेणी संरक्ष्ण) की एक प्रति, की विताक

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## [श्री नरसिंह यादव]

17 मार्च, 1979 के भारत के राजपत्न मे भ्रधिसूचना संख्यासा० सां० नि० 251(ङ) मे प्रकाशित हुमा था:

[Placed in Library. See No. LT-4162/79]

- (2) कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अन्तर्गत निम्नलिखित पत्नों (हिन्दी तथा अग्रेजी सस्करण) की एक-एक प्रति :—
- (क) (एक) फॉटलाइजर्स एण्ड कैंमिवल्स ट्रावनकोर लिमिटेड, उद्योग मण्डल (कंरल) के वर्ष 1977-78 के कार्यकरण की सरकार द्वारा समीक्षा।
- (दो) फॉटलाइजमं एण्ड कैंमिकल्स ट्रावनकोर लिमिटेड, उद्योग मण्डल (केरल) का वर्ष 1977-78 का वार्षिक प्रतिबेदन, लेखापरीक्षित लेखे तथा उन पर नियन्त्रक-महा-लेखापरीक्षक की टिप्पणिया ।

[Placed in Library See No LT-4163/79]

- (ख) (एक) नेशनल फॉटलाइजर्स लि॰, नई दिल्ली, के वर्ष 1977-78 के कार्यकरण की सरकार द्वारा समीक्षा
  - (दो) नेशनल फर्टिलाइजर्म लि॰, नई दिल्ली का वर्ष 1977-78 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियन्नक-महालेखा-परीक्षक की टिप्पणिया।

[Placed in Library. See No. LT-4164/79.]

NOTIFICATIONS UNDER COMPANIES ACT, 1956 AND RE. DELIMITATION OF PARLIAMENTARY AND ASSEMBLY CONSTITUENCIES IN TAMIL NADU.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI 8.D. PATIL): 1 beg to lay on the Table:—

(1) A copy of Notification No. G.S.R. suo(E) (Hindi and English versions)

published in Gazette of India dated the 13th March, 1979, making certain alternations in Part I of the Schedule VI to the Companies Act, 1956 regarding preparation of Balance Sheets, under sub-section (3) of section 641 of of the said Act. [Placed in Library See No. LT-4165/79].

(2) A copy of Order (Hindi and English versions) published in Notification No. S.O. 117(E) in Gazette of India dated the 28th February, 1979 making certain amendments in the Delimitation of Parliamentary and Assembly Constituences Order, 1976 (without altering the extent of any constituency as given in the Order) in respect of the State of Tamil Nadu, under sub-section (3) of section 8 of the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1976. [Placed in Library. See No. LT-4166/79].

ANNUAL REPORTS OF THE REGISTRAR OF NEWSPAPERS FOR INDIA ON PRESS IN INDIA FOR 1976 AND 1977

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI JAGBIR SINGH): I beg to lay on the Table a copy each of the following reports (Hindi and English versions):

- Annual Report (Part II) of the Registrar of Newspapers for India on Press in India, 1976.
- (2) Annual Report (Part 1) of the Registrar of Newspapers for India on Press in India, 1977.

[Placed in Library. See No. LT-4167/79]

SHRI JYOTIRMOY BOSU (Diamond Harbour): You said you were competent to pass orders, but to only one section of the House? Here is this report for the year 1976, and we are passing through 1979. What have you to say about this, My Lord's

MR, SPEAKER: Secretary to report the message from Rajya Sabha.

SHRI JYOTIRMOY BOSU: What has the Minister to say why this report of 1976 is being laid on the Table of the House now in 1979?

MR. SPEAKER: The difficulty is that you first asked me, and not him. If you had asked him, he would have answered.

SHRI JYOTIRMOY BOSU : I am saking him now through you.